

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 83 of 2011**

**Dated: 22<sup>nd</sup> February, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Haryana Power Generation Corporation Ltd. .... Appellant (s)**

**Versus**

**Haryana Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Pardeep Dahiya  
Mr. Vikas K. Gupta for HPGCL

Counsel for the Respondent (s) : Ms. Shikha Ohri, Adv. for R-1.

**ORDER**

Commission will file written note of arguments on or before 1<sup>st</sup> March, 2012. List the matter for reporting compliance on 1<sup>st</sup> March, 2012.

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

Rkt/ss

